

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3738  
ANSWERED ON:13.02.2014  
UTILISATION OF SURPLUS LAND OF PSUS  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government has laid down any guidelines for utilization of surplus land available with the Public Sector Undertakings (PSUs);
- (b) if so, the details thereof;
- (c) whether the Union Government has discussed the matter with the State Governments concerned;
- (d) if so, the details thereof along with the objections raised by the State Governments in this regard; and
- (e) the other steps taken / being taken by the Government in the matter?

**Answer**

THE MINISTER FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) : No Madam.

(b) to (d) : Do not arise.

(e) : A "Public Sector Land Development Authority (PSLDA)" for assessing land held in excess of current and future needs of Central Public Sector Enterprises (CPSEs), including loss making CPSEs, has been recommended by the Panel of Experts on Reforms in CPSEs set up by the Planning Commission in April 2010. The recommendations of the Panel of Experts are under active consideration of the Government.